

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3336  
ANSWERED ON:04.08.2017  
CGHS Facilities to CAPF  
Aujla, Shri, Gurjeet Singh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has plans to extend the CGHS facilities to Central Armed Police Force employees and retirees of important Cities;
- (b) if so, the details thereof;
- (c) whether the Government has empanelled hospitals in the scheme especially in the border areas of the country like Amritsar; and
- (d) if so, the details thereof?

**Answer**

ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)

(a) & (b): The employees and pensioners of Central Armed Police Forces are already eligible for CGHS facilities at par with other Central Government employees and pensioners.

Additionally, dependent family members of CAPF personnel who are transferred from CGHS covered cities to Jammu & Kashmir and LWE affected areas and stay back in their previous place of posting in a CGHS covered city or any other CGHS covered city are eligible for CGHS facilities.

(c) & (d): CGHS empanels hospitals only in CGHS covered cities. Amritsar is not covered under CGHS.

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